## GOVERNMENT OF INDIA RURAL DEVELOPMENT LOK SABHA

### UNSTARRED QUESTION NO:1924 ANSWERED ON:22.11.2010 DRINKING WATER FOR RURAL AREAS

Adhalrao Patil Shri Shivaji;Agarwal Shri Jai Prakash;Anuragi Shri Ghansyam ;Chauhan Shri Sanjay Singh;Choudhry Smt. Shruti;Hooda Shri Deepender Singh;Joshi Shri Kailash;Laguri Shri Yashbant Narayan Singh;Mahendrasinh Shri Chauhan ;Nahata Smt. P. Jaya Prada;Panda Shri Baijayant;Pandey Saroj;Paswan Shri Kamlesh ;Pradhan Shri Nityananda;Rajesh Shri M. B.;Sainuji Shri Kowase Marotrao;Shekhar Shri Neeraj;Singh Shri Bhupendra ;Singh Shri Jagada Nand;Wankhede Shri Subhash Bapurao

#### Will the Minister of RURAL DEVELOPMENT be pleased to state:

(a) the details of the funds allocated and released by the Union Government and taken from the various domestic and foreign financial institutions during the Eleventh Five Year Plan period for providing safe and potable drinking water under the various schemes for the rural areas in the country;

(b) whether some complaints have been received by the Union Government that the said funds could not be utilised in the proper manner or siphoned off during the said period;

(c) if so, the details thereof alongwith the action taken/proposed to be taken by the Union Government and the State Governments in this regard;

(d) the details of rural areas in the country which are still deprived of sufficient quantity of potable drinking water so far and the steps taken/proposed to be taken to provide the same, Statewise; and

(e) the details of the Non-Governmental Organisations (NGOs) involved and the assistance provided to these NGOs during the said period, State-wise and NGOs wise?

# Answer

#### MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (MS. AGATHA SANGMA)

(a): As per available data, the details of financial assistance provided by Government of India and taken from foreign financial institutions during the Eleventh Five Year Plan period for providing safe drinking water to rural areas are given in Annexure I and II.

(b) & (c): The Government of India is not aware of any complaints of non-utilisation of funds.

(d): The coverage status of habitations as on 15.11.2010 as per data reported by the States on the Integrated Management Information System (IMIS) is given in Annexure III. Rural drinking water supply is a State subject. Government of India assists the State Governments technically and financially through the centrally sponsored National Rural Drinking Water Programme (NRDWP). Under the NRDWP, State Governments can utilize upto 65% of the funds allocated to them for coverage of rural habitations with safe and adequate drinking water supply and tackling water quality problems.

(e): Government of India does not provide any financial assistance to Non- Governmental Organizations (NGO) in the implementation of drinking water schemes in rural areas.

Annexure II Annexure referred to in the Statement in reply to part (a) of the Lok Sabha Unstarred Question No. 1924 due for reply on 22.11.2010 Details of assistance received from external agencies for providing drinking water in rural areas S. Project Name Date of Credit/Loan Cumu. Disb. No. Agreement Amount (as on 31.10.10) Projects assisted by World Bank (Amounts in million US Dollars) 1 Addl. Financing for Karnataka 17.07.10 150.00 0.00 Rural Water Supply & Sanitation Project 2 Uttaranchal Rural Water Supply 16.10.06 120.00 40.80 & Sanitation Project 3 Punjab Rural Water Supply & 26.02.07 154.00 29.50 Sanitation Project 4 Andhra Pradesh Rural Water 22.01.10 150.00 15.00 Supply & Sanitation Project Projects assisted by Japan International Cooperation Agency (Amounts in million Japanese Yen) 5 Hogenakkal Water Supply and 10.3.2008/ JPY 22387 1657.486 Fluorosis Mitigation Project 25.3.2017 million (Rs.95.035 (phase - I) crore) 6 Hogenakkal Water Supply and 31.3.2009/ JPY 17095 0.000 Fluorosis Mitigation Project 28.7.2017 million (phase 2) 1 US D approx. Rs.45.27 at present exchange rate. 1 JPY approx. Rs.0.54 at present exchange rate